


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 04.09.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>1) R.A.83/2015 2) R.A.166/2015 3) R.A.178/2015 4) R.A.181/2015</p> <p style="text-align: center;"><b><u>CALL ON</u></b></p> <p>5) Misc. 46/2020</p> <p style="text-align: center;"><b><u>COMPLIANCE</u></b></p> <p>6) Misc.48/2020</p>	<p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>1) S.C.150/2019 2) S.C.151/2019 3) S.C.153/2019 4) S.C.156/2019</p> <p style="text-align: center;"><b><u>DEFENCE EVIDNCE</u></b></p> <p>5) S.C.226/2018</p> <p style="text-align: center;"><b><u>313 STATEMENT</u></b></p> <p>6) S.C.318/2019</p> <p style="text-align: center;"><b><u>FOR REPLY</u></b></p> <p>7) S.C.295/2012</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>8) CrI.Misc.979/2020</p> <p style="text-align: center;"><b><u>AWAIT ORDERS</u></b></p> <p>9) S.C.112/2019</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<p style="text-align: center;"><b><u>COMPLIANCE</u></b></p> <p>1) CrI.Misc.1040/2020 2) CrI.Misc.1041/2020</p> <p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>3) CrI.Misc.1027/2020</p> <p style="text-align: center;"><b><u>HEARING</u></b></p> <p>4) S.C.103/2020</p> <p style="text-align: center;"><b><u>CALL ON</u></b></p> <p>5) S.C.6/2017 6) CRL.R.P.11/2020</p> <p style="text-align: center;"><b><u>ORDERS</u></b></p> <p>7) CrI.Misc.890/2020 8) CrI.Misc.978/2020 9) CrI.Misc.986/2020 10) CrI.Misc.987/2020 11) CrI.Misc.993/2020 12) CrI.Misc.995/2020 13) CrI.Misc.1008/2020 14) CrI.Misc.1009/2020 15) CrI.Misc.1010/2020</p>

  
3/9/2020

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 04.09.2020 are posted to 30.09.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by  
Hon'ble High Court of Karnataka.

**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

Cause List – 04.09.2020

<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	Crl Misc 723/2020	Hearing
2	Crl Misc 850/2020	For reply
3	Spl. Case 280/2012	Evidence
4	Spl. Case 5/2013	Evidence
5	Spl. Case 13/2013	Evidence
6	Spl. Case 31/2013	Evidence
7	Spl. Case 18/2017	Evidence
8	Spl. Case 19/2017	Evidence
9	Spl. Case 32/2017	Evidence
10	Spl. Case 539/2018	Evidence
11	Spl. Case 561/2018	Evidence
12	Spl. Case 184/2019	Evidence
13	Crl Misc 997/2020	Order
14	Crl Misc 1005/2020	Order
15	Crl Misc 1025/2020	Order

<b>Afternoon Session</b>		
16	Spl. Case 693/2011	Judgment
17	Spl. Case 127/2012	Judgment
18	Spl. Case 149/2013	Judgment
19	Spl. Case 154/2013	Judgment
20	Spl. Case 202/2015	Judgment
21	Spl. Case 60/2012	Appt. SPP
22	Spl. Case 183/2014	Appt. SPP
23	Spl. Case 287/2012	Charge
24	Spl. Case 175/2015	Await order
25	Spl. Case 174/2020	HBC
26	Spl. Case 85/2016	Objection
27	Spl. Case 53/2017	Objection
28	Spl. Case 225/2017	Objection
29	CrI Misc 1046/2020	Objection
30	Cr. No. 77/2020	Call on

Note: Other cases are adjourned as per direction of Hon'ble HCK

PRL. DISTRICT AND SESSION JUDGE  
 MOHAN BADAGANDI  
 VI ADDL. DISTRICT & SESSIONS JUDGE  
 Cause List Date: 04-09-2020

Comp. Sec.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	SC 246/2018 (HEARING)		AVALAHALLI POLICE STATION <b>Vs</b> A1. MANJUNATHA. N. ALIAS VALE MANJA	A
2	Crl.Misc. 1015/2020 (ORDER)		VINAYGOWDA ALIAS VINAY <b>Vs</b> BYADARAHALLI POLICE STATION	SUDARSHAN
3	Crl.Misc. 1021/2020 (ORDER) IA/1/2020		ADITYA KANKARIA <b>Vs</b> WHITEFIELD POLICE STATION	K. JAYARAM
4	SC 246/2019 (Charge)		SULIBELE POLICE STATION <b>Vs</b> A1. SHANTHA	A
5	SC 32/2020 (Charge)		VARTHUR POLICE STATION <b>Vs</b> A1. BHEEMAPPA SIRIYAPPA MYAGERI	A
6	SC 18/2020 (Furnish Surety by)		HOSAKOTE POLICE STATION <b>Vs</b> A1. M. CHALAPATHI	A
7	Crl.Misc. 1032/2020 (Office Objections)		HARISH ALIAS HARI <b>Vs</b> ELECTRONIC CITY POLICE STATION	RANGANATH REDDY
8	Crl.Misc. 1037/2020 (Office Objections)		P. ARUN KUMAR <b>Vs</b> THALAGHATTAPURA POLICE STATION	I. S. PRAMOD CHANDRA
<b>3.00- 4.00 PM</b>				
9	SC 76/2013 (Evidnce)		KUMBALAGUDU POLICE STATION <b>Vs</b> A1. GIRISHA	
10	SC 112/2013 (Evidnce)		VISHWANATHAPURA POLICE STATION <b>Vs</b> A1. BASAVARAJU	
11	SC 198/2014 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> HAJARATH ALI	

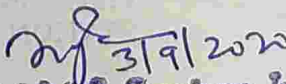


**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 04-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 250/2018 (Evidnce)		KADUGODI POLICE STATION <b>Vs</b> R. MURALI ALIAS MANDA ALIAS KUTTI	A
13	SC 256/2018 (Evidnce)		THALAGHATTAPURA POLICE STATION <b>Vs</b> A1. MANIRAJ ALIAS MANI	A
14	SC 347/2018 (Evidnce)		WHITEFIELD POLICE STATION <b>Vs</b> A1. HARISH KUMAR ALIAS HARISH KASHAP	A
15	SC 38/2019 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A1. ABUJAR ALI @ ABUJAR	A
16	CRL.A 98/2018 (Await LCR) IA/1/2018 IA/2/2018		P. SADHUVEL <b>Vs</b> WHITEFIELD TRAFFIC POLICE STATION	K.V. SRINIVASA AND ASSOCIATES
17	CRL.A 125/2018 (Await LCR) IA/1/2018		ANASUYA. S. N. <b>Vs</b> MANJUNATH. A.	RAJAN J. T.
18	CRL.A 150/2018 (Await LCR) IA/1/2018 IA/2/2018		SANTHOSH KORAVERA <b>Vs</b> YEMANAVVA	ANIL S. PARASANALLI
19	CRL.A 3/2019 (Await LCR) IA/1/2019		KABEER SYED ALIAS KABEER <b>Vs</b> KUMBALAGODU POLICE STATION	ANILA T. P. KAR 2585/2002

**Cases listed below are adjourned due to Covid 19**

20	CRL.R.P. 17/2020 (NOTICE) IA/1/2020	30-09-2020	GOWRAMMA <b>Vs</b> THE TAHASILDAR AND TALUK EXECUTIVE MAGISTRATE	M. B. CHANDRA CHOODA
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 31/9/2020  
**VI Addl. District & Sessions Judge  
Bangalore Rural District  
Bangalore.**

PRL. DISTRICT AND SESSION JUDGE  
 MOHAN BADAGANDI  
 VI ADDL. DISTRICT & SESSIONS JUDGE  
 Cause List Date: 04-09-2020

CIVIL CASES  
 COMP. SEC.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>11:00-12:00 AM</b>		
1	M.C. 67/2020 (HEARING)		Mallika G G Vs Manjunath H C	Ramesh Babu R
2	M.C. 27/2020 (HEARING)		Annapoorna Vs Nil	Veena C G
3	R.A. 99/2018 (ARGUMENTS.)		TANUJA Vs BYRANNA	K B J
4	R.A. 110/2018 (ARGUMENTS.) IA/1/2018		KEMPAIAH, REP. BY PA HOLDER KJ. SHANKARALINGA Vs LINGAPPA	RAVISHANKAR S
5	M.A. 4/2019 (ARGUMENTS.) IA/3/2019 IA/1/2019 IA/2/2019		MUNI ANJINAMMA Vs MUNIYAPPA	G. RAMANA
6	R.A. 64/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		B. JAYARAM ALIAS JAYARAMAIAH Vs VIJAYABASUTKAR	K. V. MUKESHA
7	R.A. 78/2019 (ARGUMENTS.) IA/1/2019		HANUMAIAH, DEAD BY LRS 1A) HANUMAKKA Vs BYRAMMA	PADMANABHA
		<b>3.00- 4.00 PM</b>		
8	M.C. 147/2020 (HEARING)		Priyanka Hiremath Vs Dyavanagouda Kare Goudar	Fayaz Sab B G
9	M.C. 40/2020 (CALL ON)		Ronald K Vs Sharanya V S	S R P
10	R.A. 105/2018 (Further Arguments) IA/1/2018		JAYARAM REDDY Vs GOWRAMMA	R HARINATH
11	R.A. 83/2019 (Further Arguments) IA/1/2019		VENAKTESH Vs NARAYANASWAMY	V. K.
<b>Cases listed below are adjourned due to Covid 19</b>				
12	M.C. 218/2020 (APPEARANCE OF PARTY)	<b>25-09-2020</b>	Tanushree Mandal Vs Saroj Kumar Lenka	VSK

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 04-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	M.C. 186/2020 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019	25-09-2020	Arup Sarkar <b>Vs</b> Sangeeta	Dr. M Sunil Sastry
14	M.C. 228/2020 (APPEARANCE OF PARTY)	25-09-2020	Mahadev <b>Vs</b> Ashwini S	Vinay S
15	M.C. 223/2020 (APPEARANCE OF PARTY)	25-09-2020	Sheshadri B S <b>Vs</b> Balla Ganga Bhavani	Vijayendra Joshi
16	M.C. 16/2020 (APPEARANCE OF PARTY) IA/1/2019	25-09-2020	Sumalatha <b>Vs</b> NIL	R Jagadisha Reddy
17	R.A. 116/2018 (NOTICE) IA/1/2018	25-09-2020	K. KRISHNAMURTHY <b>Vs</b> Y. PUTTANNA	B S RAMA
18	M.C. 41/2020 (NOTICE)	25-09-2020	Chakrapani V G <b>Vs</b> Bharathi K M	Shiva Shankar Reddy
19	R.A. 36/2019 (NOTICE) IA/1/2019	25-09-2020	GANGAMMA <b>Vs</b> D. R. ARASA HANUMANTHEGOWDA	S. R. DESHPANDE
20	M.C. 138/2020 (NOTICE)	25-09-2020	Murthy K A <b>Vs</b> Hemalatha N	M Mohan Kumar
21	R.A. 108/2019 (NOTICE) IA/1/2019 IA/2/2019	25-09-2020	SANDHYA RANI V. <b>Vs</b> CHANDRAMMA	N. S. SESHADRI
22	M.C. 217/2020 (NOTICE)	25-09-2020	Paul Marshall <b>Vs</b> Ruba Paul	S H Raghavendra
23	R.A. 220/2020 (NOTICE)	25-09-2020	GOVINDAIAH <b>Vs</b> GANGAMMA	P. M. SIDDAMALLAPPA
24	M.C. 205/2020 (Evidnce)	25-09-2020	Shivakumarchar <b>Vs</b> Shobha	H S A
25	M.C. 170/2020 (Evidnce) IA/1/2015	25-09-2020	Indrani M <b>Vs</b> Sagar Chakravarthy C	SWETHA ANAND
26	M.C. 158/2020 (Evidnce)	25-09-2020	Dr. Sagar G R <b>Vs</b> Dr. Preety Chaudhary	L Mahesh



**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 04-09-2020**

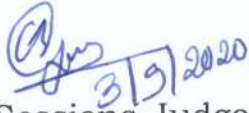
Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	M.C. 171/2020 (Evidnce)	25-09-2020	Anjan Kumar N <b>Vs</b> Dhanujasree alias lakshmi	V Dalapathi
28	R.A. 12/2019 (Await LCR) IA/1/2019	25-09-2020	JAYACHANDRAN <b>Vs</b> KEMPANNA K H, SINCE DEAD BY HIS LRS 1(A) BHARATHI	AS
29	M.A. 35/2018 (Call for LCR) IA/1/2018 IA/2/2018	25-09-2020	MUNYAPPA <b>Vs</b> THE TAHASILDAR	RADHA KISHNA Y. V.
30	M.C. 154/2020 (Objection)	02-10-2020	Jyotirmaya Khandual alias Manu <b>Vs</b> Bajjayani Nayak alias Rinki	B T K

  
31/9/2020.  
VI Addl. District & Sessions Judge  
Bangalore Rural District  
Bangalore.



**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 04/09/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>ARGUMENTS</u></b> 1) M.A. 10/2011 2) R.A. 105/2014 3) M.A. 11/2019 4) R.A. 133/2019</p> <p><b><u>Objection:</u></b> 1) F.D.P. 3/2014 2) M.C. 194/2020</p> <p><b><u>Further Arguments:</u></b> 1) M.A. 17/2014 2) M.A. 23/2014 3) R.A. 106/2015 4) R.A. 124/2016 5) R.A. 125/2016 6) M.A. 38/2016</p> <p><b><u>Evidence:</u></b> 1) SC 66/2012 2) SC 92/2012 3) SC 259/13 C/W 107/2016</p>	<p><b><u>ARGUMENTS:</u></b> 1) SC 54/2012 2) CrI.R.P. 15/2016 3) CrI.R.P. 78/2018 4) CrI.A. 61/2019</p> <p><b><u>Judgment:</u></b> 1) R.A. 34/2017</p> <p><b><u>Order:</u></b> 1) SC 111/2020 2) CrI.Misc. 998/2020</p> <p><b><u>HBC:</u></b> 1) SC 275/2019 2) SC 75/2020</p> <p><b><u>To hear:</u></b> 1) CrI.Misc. 964/2020</p> <p><b><u>Evidence:</u></b> 1) SC 305/2013 2) SC 192/2014 3) SC 30/2015 4) SC 172/2017 5) SC 185/2016</p>

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 04-09-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
<b>ARGUMENTS</b>				
1	SC 190/2017 (ARGUMENTS.)		KAGGALIPURA POLICE STATION <b>Vs</b> A1.ANANDA H.S.	
2	Crl.Misc. 690/2020 (ORDER)		B. R. SEKAR RAO ALIAS REDDY SEKAR RAO <b>Vs</b> NELAMANGALA RURAL POLICE STATION	A. JOHN BOSCO
3	Crl.Misc. 1023/2020 (ORDER)		DODDAYALLAPPA <b>Vs</b> VARTHUR POLICE STATION	VENKATESH
4	Crl.Misc. 1020/2020 (Objection)		KUMAR R. <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	J. VENKATESHA
5	Crl.Misc. 1022/2020 (Objection)		SAYED SALMAN <b>Vs</b> NELAMANGALA TOWN POLICE STATION	H. JAGADEESHA
6	Crl.Misc. 1039/2020 (Objection)		ADARSH R. G. <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	CHIRANJEEVI

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**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 04-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	M.A. 130/2020 (NOTICE) IA/1/2020		PATALAMMA, DEAD BY LRS VENKATALAKSHMAMMA <b>Vs</b> CHINNAMMA	SANTHOSH K.C.
2	R.A. 119/2013 (ARGUMENTS.) IA/1/2013		Muthappa <b>Vs</b> Muthappa	M.D. Basavanna
3	M.C. 112/2020 (Objection)		Veena K S <b>Vs</b> Nagaraju K	T C Sathishkumar
4	Misc 6/2020 (Objection)		KEMPEGOWDA C. <b>Vs</b> THE CHIEF MANAGER	K.R. SATHISH
<b>Cases listed below are adjourned due to Covid 19</b>				
5	FDP 17/2012 (CALL ON)	<b>25-09-2020</b>	K.C.MURALIDHAR <b>Vs</b> CHIKKAPPAIAH	P.M.SIDDAMALLAPPA
6	R.A. 197/2017 (Await Notice)	<b>21-11-2020</b>	VEMANNA DEAD BY LRS BHAGYA <b>Vs</b> GIRIJA, DEAD BY LRS 1a) NAGARAJ	S. SREENIVASULU REDDY
7	P and SC 22/2018 (CALL ON)	<b>21-11-2020</b>	NARASAPPA <b>Vs</b> G.R.DIVYA	M SHEELA
8	EX 42/2019 (CALL ON)	<b>21-11-2020</b>	VENKATAMMA <b>Vs</b> BABU S.	GANGADHARA H.V.
9	R.A. 24/2017 (Re-issue) IA/1/2017	<b>21-11-2020</b>	VASUDEVA DIKSHIT <b>Vs</b> DODDABYRAPPA	B.V.BADRINATH